

**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

COURT NO. 4

Appeal No. C / 51160 / 2018

[Arising out of the Order-in-Original No. 412/2018-Commissioner Customs dated 08.02.2018 passed by Commissioner of Customs, New Delhi].

Shri Rahul Chauhan

Appellant

Versus

**Commissioner of Customs
(General) New Delhi**

Respondent

Present for the Appellant : None

Present for the Respondent: Shri Sunil Kumar, AR

CORAM:

Hon'ble Mr. C L Mahar, Member (Technical)

Hon'ble Ms. Rachna Gupta, Member (Judicial)

Date of Hearing /Decision: 14.05.2019

FINAL ORDER No. 50733/2019

Per Rachna Gupta:

The appeal is dismissed. For order, see order of date in Customs Appeal No. 51159/2018.

(Dictated and pronounced in the open Court)

**(Rachna Gupta)
Member(Judicial)**

**(C. L. Mahar)
Member(Technical)**

